

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
Appeal No.113 of 2014 & IA No.206 of 2014**

Dated: 13th May, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

Filatex India Ltd.

.... Appellant (s)

Versus

Gail India Ltd. and Anr.

.... Respondent (s)

Counsel for the Appellant(s) : Mr. Gopal Jain, Sr. Adv.
Mr. Kamal Budhiraja,
Mr. Aman Gupta,
Ms. Kaushik Laik,

Counsel for the Respondent(s) : Mr. Ramji Srinivasan, Sr. Adv
Ms. Ranjana Gawai for Gail
Mr. Krishna Keshav
Mr. Shailesh Suman

Order

Replies have been filed by the Respondent, both to the IA and the Appeal. Learned Senior Counsel appearing for the Appellant seeks some time to file the Rejoinder. Rejoinder to be filed on or before 19.05.2014 after serving copy on the other side.

Since, Shri Ramji Srinivasan, Learned Senior Counsel for the Respondent is insisting on an Interim Order, post the Appeal as well as IA for hearing on **22.05.2014** **at 2.30 p.m.**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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